

National Dental Research Institute

3621. SHRI V.S. VIJAYARAGHAVAN :
 SHRIMATI SUSEELA GOPALAN :
 SHRI K. MURALEE DHARAN :
 SHRI A. CHARLES :
 SHRI MULLAPPALLY RAMCHANDRAN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the European Commission on oral Health has offered help in implementing a comprehensive oral health programme in the country including the setting up of a National Dental Research Institute in Kerala;

(b) if so, the details thereof;

(c) the action taken on the offer of the commission;

(d) whether the Kerala Government has offered land free of cost for setting up of the institute; and

(e) the action taken by the Union Government thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (c). A Reconnaissance Mission for a potential European Commission programme in primary health and family planning visited India from 21st May, 1995 to June 22, 1995, under which, inter-alia, the furtherance of an oral health project was also envisaged.

(d) Yes, Sir.

(e) The Reconnaissance Mission indicated that a Preparatory Mission would follow in due course. No specific project was, however, considered for inclusion.

Gauge Conversion

3622. SHRI DATTATRAYA .BANDARU. .Will the PRIME MINISTER be pleased to state :

(a) whether the Government have invited tenders for gauge conversion works in the Guntur-Guntakal, Secunderabad-Dronachallam sections of the South Central Railway;

(b) if so, whether the tender have been cancelled; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Yes, Sir.

(b) and (c). Tenders for earthwork and bridge in the sub-sections of Nandyal-Dronachallam and

Dronachallam-Guntakal in Guntur-Guntakal section and in the sub-sections of Kurnool-Dronachallam and Gadwal-Kurnool in Secunderabad-Dronachallam section were called for and opened on 6.9.95. Due to poor response for the tenders, the tenders were cancelled. However, fresh open tenders have again been called for and opened on 1.11. 95.

[Translation]

Passenger Amenities

3623. SHRI N.K. BALIYAN : Will the PRIME MINISTER be pleased to state :

(a) whether the basic passenger amenities available at Muzaffarnagar station in Uttar Pradesh are inadequate;

(b) if so, the reasons therefor; and

(c) the measures being taken for providing adequate facilities at the station?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) No, Sir.

(b) and (c). Do not arise.

[English]

Foreign Firms

3624. SHRI RAM KAPSE : Will the PRIME MINISTER be pleased to state :

(a) the number of foreign firms operating in the country for the last three years upto March 31, 1995 with their areas of operations;

(b) whether all firms have been registered with the Registrar of Companies in the states where they are functioning;

(c) if not, the reasons therefor; and

(d) the steps taken by the Government to get them registered?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) and (b). The foreign firms which are not incorporated in India as such but are only operating as a branch or liaison office are registered centrally with the Registrar of Companies, Delhi under Section 592 (1) of the Companies Act, 1956. Such branch offices are engaged in liaison work on behalf of their firms located abroad. The number of such foreign firms which have been issued the Certificate of establishment by